

M/s Kishori Lal Sudesh Kumar Metals Private Limited (IN Liquidation)

S.R NO	NAME OF STAKEHOLDERS	Address	Amt clamied	Accepted claims	%	Nature of claims	REMARK
1	RAGHAV AGRAWAL	22 ARYA SAMAJ ROAD SRIGANGANAGAR RAJASTHAN-335001	₹ 4,883,421.00	₹ 4,639,111.28	9.35%	Unsecured	
2	DIDAYAL GUPTA	36B SRIGANGANAGAR RAJASTHAN-335001	₹ 4,881,178.00	₹ 4,639,111.28	9.35%	Unsecured	
3	KAMLESH GUPTA	H.NO. 954, NEAR SAPNA FURNITURE SECTOR 14, GURGAON HARYANA-122001	₹ 14,807,276.00	₹ 14,807,276.00	29.85%	Unsecured	
4	PRIYA GUPTA	PARMAR BUILDING 2ND FLOOR, KACHERY ROAD ROURKELA, SUNDERGARH	₹ 4,755,988.00	₹ 4,639,111.28	9.35%	Unsecured	
5	PRADEEP KUMAR GUPTA	ORRRISA-769012 PARMAR BUILDING 2ND FLOOR, KACHERY ROAD ROURKELA, SUNDERGARH	₹ 7,133,982.00	₹ 6,958,666.92	14.03%	Unsecured	
6	KAMINI DEVI	WARD NO.2 KESRISINGHPUR SRIGANGANAGAR RAJASTHAN-335027	₹ 5,293,122.00	₹ 4,639,111.28	9.35%	Unsecured	
7	SHYAM LAL	WARD NO.2 KESRISINGHPUR SRIGANGANAGAR RAJASTHAN-335027	₹ 5,685,251.00	₹ 4,639,111.28	9.35%	Unsecured	
8	VIPIN KUMAR	HOUSE NO. 1-A -8, JAWAHAR NAGAR SRIGANGANAGAR RAJASTHAN-335001	₹ 4,883,821.00	₹ 4,639,111.28	9.35%	Unsecured	
Total			₹ 52,324,039.00	₹ 49,600,610.60	100.00%		

Note 1: Documentary proof of Debenture certificates submitted by all the above claimed has been admitted .

Note 2: In case of claim of shri shyam lal of Rs. 801830 has been not admitted as same has been paid towards excise dues during CRIP period which was never brought notice of the coc either by the claimed are the corporator Debtor.

Note 3: An amount of rs 897669 Rajasthan state industrial development investment corporation is due towards lease rent payable towards the industrial plot leased to the corporator debtor

Hansraj Mutreja (Liquidator)

For M/s Kishori Lal Sudesh Kumar Metals Private Ltd.

IBBI/IPA-002/IP-N00221/2017-18/10673

Date: 01/Dec/2021